



**HIGH COURT OF TRIPURA
AGARTALA**

F.No.40(1)-HCT/Judl./Roster/2018/10459 - 66

Dated, Agartala, the 30th Nov. 2018.

NOTIFICATION

CONSOLIDATED LIST OF DIVISION BENCH MATTERS TO BE TAKEN UP FROM THE MONTH OF DECEMBER 2018 ONWARDS.

- | | | | | |
|----|----------------|---|--|--|
| 1) | WP(C)/321/2005 | BIPLAB PAULAND6 ORS
Vs
STATE OF TRIPURA AND
11 ORS | Mr S DEB
Mr B DEBNATH
Mr S DATTA
Mr S CHOUDHURI | GA
Mr A K BHOWMIK
Mr S GHOSH
Mr S R DEY
Mr S LODH
Mr RAJU DATTA
Ms A BANIK
Ms S CHAKRABORTY
MR Dipak Kr.
BISWAS |
| 2) | WP(C)/88/2010 | MD EUNUSH MIAH
Vs
T.L.A.SECRETARIATE
AND 2 ORS | Ms D
BHATTACHARJEE
Mrs N GUHA
MR P ROY BARMAN
Ms S TRIPURA | GA
Mr J MAJUMDER
Mr B BANERJEE
Mrs S DEB (GUPTA) |
| 3) | WP(C)/148/2010 | HARIBHUSAN DEBNATH
Vs
TRIPURA LEGISLATIVE
ASSEMBLY
SECRETARIAT AND 5
ORS | Mr S
BHATTACHARJEE
MR P ROY BARMAN
Ms S TRIPURA | GA
Mr J MAJUMDER |

4)	WP(C)/189/2011	JAYANTA CHAKRABORTYAND2 ORS Vs STATE OF TRIPURA AND 10 ORS	MR K N BHATTACHARJEE Mr S ACHARJEE MR KOHINOOR N BHATTACHARYYA Mr B B DAS	ADV. GENERAL GA Mr A K BHOWMIK Mr PARAMARTHA DATTA Mr P CHAKRABORTY MRS AS LODH Mr RATAN DATTA Mr R K DAS MR SC DAS Ms R GUHA Ms D DAS Mr S BHATTACHARJEE Mr S M CHAKRABORTY
With	WP(C)/109/2011	PANKAJ CHAKRABORTYAND3 ORS VS. STATE OF TRIPURA AND 2 ORS	MR S DEB MR S DATTA	ADV. GENERAL GA MR A K BHOWMIK MR PARAMARTHA DATTA MRS AS LODH MR RATAN DATTA MR R K DAS MR SC DAS MS R GUHA
	WP(C)/124/2012	GENERAL OFFICERS AND EMPLOYEES WELFARE SOCIETY AND 2 ORS. VS. STATE OF TRIPURA AND 5 ORS.	MR SOMIK DEB MR A PAL MR ARIJIT BHAUMIK	ADV. GENERAL GA MR SC DAS MS R GUHA MR A.K.BHOWMIK MR R DUTTA
5)	WP(C)/248/2011	OILANDNATURAL GAS CORPN.LTD. Vs STATE OF TRIPURA AND 3 ORS.	Mr P B DHAR Mrs P DHAR Mr RAJU DATTA Mr D SENAPATI Mr G SAHEWALLA	ADV. GENERAL GA Mr A NANDI Ms R GUHA
6)	CrI.A./10/2012	STATE OF TRIPURA Vs DILIP GUHA	PP MR Z KAMAR	Mr S LODH MR RAJAT DEB MR M Mukherjee
7)	WA/83/2012	AGARTALA MUNICIPAL COUNCIL AND ANOTHER Vs MS. ROSE VALLEY REAL ESTATE AND CONST. LTD. AND 2 ORS.	MR TD MAJUMDER Mr K K PAL	GA Mr SOMIK DEB
With	WA/111/2012	STATE OF TRIPURA VS. MS ROSE VALLEY REAL ESTATE AND CONSTRUCTION LTD.	GA	MR SOMIK DEB

8)	WA/92/2012	REGIONAL PROVIDENT FUND COMM. AND ANOTHER Vs MS. FORTUNA AGRO PLANTATIONS LTD. AND ANR	Mr S DATTA Mrs A DEBNATH Mrs A DEBNATH	Mr S S DEBNATH Mr D.K.BISWAS
9)	RFA/2/2013	NILANJAN DATTA Vs CHAIRMAN -CUM-M.D. OF T.S.E.C.L.	Mrs N GUHA MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH	ASST SG Mr D C NATH MR BISWANATH MAJUMDER
10)	RFA/4/2013	SHYAMAL BHATTACHARJEE Vs STATE OF TRIPURA	MR K N BHATTACHARJEE MR KOHINOOR N BHATTACHARYYA MS S CHAKRABORTY	Mr S DEB MR D K BISWAS Mr B DATTA
11)	RFA/7/2013	KRISHNA KANTA PAUL Vs NANDA DULAL PAUL AND 7 ORS.	Mr A C BHOWMIK MR DC ROY Mr A BASAK Mr S BHATTACHARJEE MR D SARKAR MR A BHOWMIK Mr M DEB	Mr G S BHATTACHARJEE Mr S S DEBNATH MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH
12)	CrI.A(J)/31/2013	MANIK LAL MAJUMDER Vs STATE OF TRIPURA	Mr D BHATTACHARYA Mr SUBRATA SARKAR Mr P SAHA Mr I BANIK MR D P GHOSH MR R SINHA Mr SARADINDU CHAKRABORTY	PP MR Z KAMAR
13)	WP(C)/301/2013	SUJIT DAS AND 21 ORS. Vs STATE OF TRIPURA AND 2 ORS.	Mr RAJU DATTA MS A BANIK R DUTTA	ADV. GENERAL GA Mr S DEB Mr D C NATH Mr B BANERJEE
14)	W.P.(CrI.)/3/2014	SMT. DIPTI DAS MAJUMDER AND ANR Vs THE STATE OF TRIPURA AND ORS	MR P ROY BARMAN Ms M CHOWDHURY MR SAMARJIT BHATTACHARJEE Mr RAJU DATTA Ms A BANIK MR KAWSIK NATH	ASST SG PP Mr A GHOSH MR TD MAJUMDER Mr A R BARMAN Mr R C DEBNATH MR. K C MISHRA
15)	Mat.App./9/2014	KAJOL MODAK Vs JABA MODAK	Mr S CHAKRABORTY MR SAMAR DAS	

16)	RFA/11/2014	KRISHNA KANTA PAUL Vs NANDA DULAL PAUL AND ORS	Mr A C BHOWMIK MR DC ROY Mr A BASAK MR ARIJIT BHOWMIK Mr S BHATTACHARJEE MR D SARKAR Mr M DEB	Mr G S BHATTACHARJEE Mr S S DEBNATH MR P ROY BARMAN MR KAWSIK NATH MR SAMARJIT BHATTACHARJEE
17)	Mat.App./13/2014	SRI SUBAL MANDAL Vs AJANTA DEY (MANDAL)	Mrs S DEB (GUPTA)	Mr A ACHARJEE MS R PURKAYASTHA Mr R DUTTA
18)	CrI.A(J)/19/2014	GOUTAM JOY REANG Vs THE STATE OF TRIPURA	Mr J P SAHA MR S.C. MAJUMDER	PP
19)	WA/44/2014	LIPIKA DEBNATH Vs THE STATE OF TRIPURA AND ORS	MR DAMODAR CHAKRABORTY Mr RAJU DATTA	GA ADDL. G A Mr SK DEB
20)	WA/46/2014	THE STATE OF TRIPURA AND 4 ORS Vs AJIT CHAKRABORTY AND 29 ORS	ADV. GENERAL Mr J MAJUMDER MR JAYANTA MAJUMDER	MR S BHATTACHARJEE Mr SOMIK DEB Mr D P GHOSH
With	WP(C)/316/2012	SOURAV REANG AND 8 ORS. VS. STATE OF TRIPURA AND 2 ORS.	MR S M CHAKRABORTY MS PUSHPITA CHAKRABORTY MS D DAS MR S BHATTACHARJEE MS P SEN	MR P CHAKRABORTY MS AS LODH ADDL. G A
	WP(C)/291/2014	PRABIR KR. MALLIK AND 18 ORS VS. THE STATE OF TRIPURA AND 3 ORS	MR S M CHAKRABORTY MR S BHATTACHARJEE MS P SEN MR B S BHOWMIK B CHAKRABORTY	GA MR S CHAKRABORTY MR J MAJUMDER
21)	WA/55/2014	SUSHANTA GUPTA Vs THE STATE OF TRIPURA AND ANR	Mrs N GUHA Mrs K ROY MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH	ADDL. G A Mr PARAMARTHA DATTA
22)	WA/57/2014	THE STATE OF TRIPURA AND 3 ORS Vs BIPLAB DEBGUPTA AND 5 ORS	ADV. GENERAL Mr B BANERJEE MR B BANERJI	Mr B DAS Mr B DATTA MR D C SAHA

23)	WA/70/2014	THE MANAGING COMMITTEE OF NEW HINDI SECONDARY SCHOOL Vs THE STATE OF TRIPURA AND ANR	Ms M CHOWDHURY Mr RAJU DATTA Ms A BANIK	GA ADDL. G A
24)	WA/74/2014	BHANU LODH Vs TRIPURA JUTE MILLS LTD AND ORS	MR D K BISWAS Mr G K NAMA	Mr C S SINHA Mr B DATTA
25)	WP(C)/233/2014	SANKAR MODAK Vs THE STATE OF TRIPURA AND ORS	Mr S DEB MR SC DAS S DATTA	ASST SG GA MR BIDYUT MAJUMDER Mr S CHAKRABORTY MS A CHAKRABORTY
26)	WP(C)/234/2014	JAGADISH CH. DEB Vs THE STATE OF TRIPURA AND ORS	Mr C S SINHA MR D C SAHA S DATTA	ASST SG GA Mr PARAMARTHA DATTA MR BIDYUT MAJUMDER Mr S CHAKRABORTY MS A CHAKRABORTY
27)	WP(C)/235/2014	GOPAL CH. SAHA Vs THE STATE OF TRIPURA AND ORS	Mr S DEB MR SC DAS S DATTA	ASST SG MR BIDYUT MAJUMDER Mr S CHAKRABORTY MS A CHAKRABORTY
28)	WP(C)/236/2014	JHUNU MAJUMDER Vs THE STATE OF TRIPURA AND ORS	Mr S DEB MR SC DAS Mr S DATTA S DATTA	MR BIDYUT MAJUMDER Mr S CHAKRABORTY MS A CHAKRABORTY Mr H DEB
29)	WP(C)/246/2014	JIBAN DATTA Vs THE STATE OF TRIPURA AND ORS	Mr S DEB MR SC DAS S DATTA	ASST SG Mr P K PAL MR BIDYUT MAJUMDER Mr S CHAKRABORTY MS A CHAKRABORTY
30)	WP(C)/266/2014	BIPIN DEBBARMA Vs THE STATE OF TRIPURA AND 7 ORS	Mr A K BHOWMIK Ms A BANIK RAJU DATTA	GA Mr B DATTA
31)	WP(C)/357/2014	MS AGARTALA RUBBER INDUSTRY Vs SECRETARY FINANCE DEPTT. GOVT. OF TRIPURA AND ORS	Mr RATAN DATTA MS R PURKAYASTHA R PURKAYASTHA	GA ADDL. G A Mr A L SAHA Mr K NANDI

32)	WP(C)/498/2014	MS TRIPURA ISPAT Vs UNION OF INDIA AND ORS	Mr S BHATTACHARJEE MS P SEN Mr GN SAHEWALLA Mr D SENAPATI S BHATTACHARJEE	ASST SG Mr PARAMARTHA DATTA MR TANMAY DEBBARMA MR K DATTA ASST SG
33)	WP(C)/502/2014	SANKAR BHOWMIK AND ORS Vs THE STATE OF TRIPURA AND ORS	MR S M CHAKRABORTY Ms A BANIK MS P SEN RAJU DATTA	GA ADDL. G A Mr P K BISWAS MR BIDYUT MAJUMDER Mr A R BARMAN Mr P MAJUMDER Mr B BANERJEE
34)	WP(C)/518/2014	KALYAN DEBNATH Vs THE STATE OF TRIPURA AND ORS	Mr A GAN CHAUDHURY G S BHATTACHARJEE	GA
35)	CrI.A(J)/3/2015	BISWAJIT DAS AND ANR Vs THE STATE OF TRIPURA	Mr A ROY CHOWDHURY Mr S.LODH	PP
36)	CrI.A(J)/13/2015	BRAJASUNDAR NATH Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
37)	CrI.A(J)/17/2015	RAJU LAL DAS Vs THE STATE OF TRIPURA	MR HK BHOWMIK Mr P MAJUMDER	PP
38)	CrI.A(J)/20/2015	HARIMOHAN JAMATIA Vs THE STATE OF TRIPURA	Mr S BHATTACHARJEE	PP
39)	CrI.A(J)/21/2015	KEJARI MOG Vs THE STATE OF TRIPURA	MR S BHATTACHARJEE	PP
40)	CrI.A(J)/22/2015	NARESH JAMATIA @ AFULU AND ORS Vs THE STATE OF TRIPURA	Mr RATAN DATTA MS R PURKAYASTHA	PP
41)	CrI.A(J)/26/2015	MADHUSUDHAN DEBBARMA Vs THE STATE OF TRIPURA	Mr S LODH Mr S BHOWMIK Mr S SARKAR Mr SAMRAT GHOSH	PP
42)	CrI.A(J)/27/2015	DASHU RANJAN DEBBARMA AND ORS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE MS R PURKAYASTHA Ms P GHATAK	PP

43)	CrI.A(J)/28/2015	RAJU NAMA Vs THE STATE OF TRIPURA	Mr SUBRATA SARKAR Mr A BASAK Mr SAMRAT GHOSH MR SUKANTA DEBNATH	PP
44)	CrI.A(J)/30/2015	BASUDEV TANTI @ BASUDEV TANTUBAI Vs THE STATE OF TRIPURA	Mr RATAN DATTA MS R PURKAYASTHA Ms P GHATAK	PP
45)	CrI.A(J)/31/2015	ALKAS MIAH Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr R L NATH Mr M K BISWAS Mr P MAJUMDER MS PARUL MOG Ms C BHOWMIK	PP
46)	CrI.A(J)/32/2015	BHAJAN SAHA Vs THE STATE OF TRIPURA	Mr RATAN DATTA MS R PURKAYASTHA Ms P GHATAK	PP
47)	CrI.A(J)/33/2015	SUMAN NAMA Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr M K BISWAS Mr P MAJUMDER Ms C BHOWMIK	PP
48)	CrI.A(J)/35/2015	BHAJAN DAS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
49)	CrI.A(J)/36/2015	SANTANU DAS @ BHULA Vs THE STATE OF TRIPURA	Mr RATAN DATTA MS R PURKAYASTHA Ms P GHATAK	PP
50)	CrI.A(J)/37/2015	NARAYAN BARMAN @ NARU Vs THE STATE OF TRIPURA	Mr M K Roy	PP
51)	CrI.A(J)/42/2015	AFULA KHATOON Vs THE STATE OF TRIPURA	Mr M K Roy	PP
52)	CrI.A(J)/44/2015	JAMIR ALI Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE MS R PURKAYASTHA Ms P GHATAK	PP
53)	CrI.A(J)/45/2015	JHUTAN DAS Vs THE STATE OF TRIPURA	Ms M CHOWDHURY Mr RAJU DATTA Ms A BANIK	PP Mr R C DEBNATH

54)	CrI.A(J)/47/2015	GALPA RAM REANG Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr D DEBBARMA MS R PURKAYASTHA Ms P GHATAK Ms B DEBNATH	PP
55)	CrI.A(J)/48/2015	SACHINDRA DEBNATH Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
56)	CrI.A(J)/49/2015	KHOKAN SARKAR Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr P MAJUMDER MR P SAHU Mr SAMRAT GHOSH MR P DEBNATH MS NC SAHA	PP
57)	CrI.A(J)/51/2015	PREMANANDA BISWAS Vs STATE OF TRIPURA	Mr A K BHOWMIK Mr S K SINGHA Ms M CHOWDHURY Mr R DUTTA MS A BANIK	PP
58)	CrI.A(J)/52/2015	BIMAL DAS Vs THE STATE OF TRIPURA	MR BIDYUT MAJUMDER	
59)	CrI.A(J)/53/2015	PAPPAN ACHARJI Vs THE STATE OF TRIPURA	Mr P K GHOSH Mr R C DEB	PP
60)	CrI.A(J)/55/2015	AMALENDU DAS Vs STATE OF TRIPURA	Mrs P DHAR	PP
61)	CrI.A(J)/56/2015	CHIRANJIT DAS Vs THE STATE OF TRIPURA	Mr B DEB MR D BAKSHI MR SANKAR LAL CHAKARBORTY	PP
62)	CrI.A(J)/61/2015	MST. RUKIA BEGAM Vs THE STATE OF TRIPURA	Mr A C BHOWMIK MR DC ROY Mr ARIJIT BHAUMIK MR D SARKAR	PP
63)	CrI.A(J)/64/2015	BISWAJIT SINGH Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
64)	CrI.A(J)/66/2015	SHIBU DEB AND ORS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE MS R PURKAYASTHA Ms P GHATAK	PP

65)	CrI.A(J)/67/2015	BIJOY KANTA TRIPURA AND ORS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
66)	CrI.A(J)/1/2016	PRANOY NATH Vs THE STATE OF TRIPURA	Mr A K BHOWMIK Ms M CHOWDHURY Mr RAJU DATTA	PP
67)	CrI.A(J)/2/2016	BISHNU DAS Vs THE STATE OF TRIPURA	Mr M K RAY	PP
68)	CrI.A(J)/4/2016	DIPANKAR ROY Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE MS R PURKAYASTHA Ms P GHATAK	PP
69)	CrI.A(J)/5/2016	JAHAR DEBBARMA Vs THE STATE OF TRIPURA	MR S.C. MAJUMDER Mr JC SARKAR	PP
70)	CrI.A(J)/7/2016	IDRICH ALI Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr M K BISWAS Mr P MAJUMDER MR P MOG	PP
71)	CrI.A(J)/9/2016	KANCHARAM TRIPURA Vs THE STATE OF TRIPURA	Mr RATAN DATTA	PP
72)	CrI.A(J)/10/2016	TAPAN DEY Vs THE STATE OF TRIPURA	MR B SAHA	PP
73)	CrI.A(J)/11/2016	SHARMISTHA MALLIK Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
74)	CrI.A(J)/12/2016	MANIK GOUR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
75)	CrI.A(J)/14/2016	LILU BIBI Vs THE STATE OF TRIPURA	Mr A K BHOWMIK Mr RAJU DATTA MS A BANIK	PP
76)	CrI.A(J)/15/2016	BRIKHODA REANG Vs THE STATE OF TRIPURA	Mr S DEB Mr S LODH MR RAJIB DATTA	PP
77)	CrI.A(J)/18/2016	UGGYA MOG Vs THE STATE OF TRIPURA	Mr RATAN DATTA	PP
78)	CrI.A(J)/21/2016	SANJOY SARKAR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP

79)	CrI.A(J)/22/2016	SAKTI MOHAN TRIPURA Vs THE STATE OF TRIPURA	Mr S LODH	PP
80)	CrI.A(J)/23/2016	BHULU MUNDA Vs THE STATE OF TRIPURA	Mrs P DHAR	
81)	CrI.A(J)/25/2016	MANGAL DEBBARMA AND ANR. Vs THE STATE OF TRIPURA	Mr RATAN DATTA	PP
82)	CrI.A(J)/28/2016	MANJU DEBNATH Vs THE STATE OF TRIPURA	Mr A K BHOWMIK Mr R SARKAR Mr RAJU DATTA	PP
83)	CrI.A(J)/31/2016	MD. ANWAR HOSSAIN MAISHAN Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr M K BISWAS Mr P MAJUMDER Ms C BHOWMIK Mr D DEBNATH	PP
84)	CrI.A(J)/32/2016	SANJOY DATTA Vs THE STATE OF TRIPURA	Mr SOMIK DEB Mr S K PATARI	PP
85)	CrI.A(J)/37/2016	KARTIK @ JHIKNA DEBBARMA Vs THE STATE OF TRIPURA	Mr S KAR BHOWMIK Mr SOUMENDU ROY ANIRBAN BHATTACHARJEE	PP
86)	CrI.A(J)/38/2016	ASHOKE DEBBARMA @ ASHOK Vs THE STATE OF TRIPURA	MR D C SAHA MR S DASGUPTA P RATHOR	PP
87)	CrI.A(J)/39/2016	SONAI DEBBARMA @ BRAJENDRA Vs THE STATE OF TRIPURA	Mr P RATHOR Mr N MAJUMDAR Mr N G NANDI	PP
88)	CrI.A(J)/41/2016	APU DAS AND ANR Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr M K BISWAS Mr P MAJUMDER MS PARUL MOG MS DIYA DASGUPTA Ms C BHOWMIK	PP
89)	CrI.A(J)/43/2016	MD. ALAM MIAH @ ALAMGIR HOSSAIN Vs THE STATE OF TRIPURA	MR B SAHA	PP
90)	CrI.A(J)/45/2016	BABUL SABDAKAR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP

91)	CrI.A(J)/47/2016	AJOY SUTRADHAR @ APU Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
92)	CrI.A(J)/49/2016	SHRI BIMAL SAHA Vs STATE OF TRIPURA	MR R PAUL Mr D.DATTA CHOWDHURY	PP
93)	CrI.A(J)/52/2016	SHIBA HARI JAMATIA Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
94)	CrI.A(J)/53/2016	RABINDRA DEBBARMA Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
95)	CrI.A(J)/58/2016	NIRMALENDU KAR @ TITAN AND ANR Vs THE STATE OF TRIPURA	Mr ALIK DAS Mr S KAR BHOWMIK MR ANIRBAN BHATTACHARJEE MRS M ROY	PP
96)	CrI.A(J)/59/2016	MD.EASIN MIAH Vs THE STATE OF TRIPURA	MR DC ROY Mr D DATTA	PP
97)	CrI.A(J)/62/2016	GOUTAM DAS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
98)	CrI.A(J)/66/2016	SAMAR NATH @ DIPCHAND Vs THE STATE OF TRIPURA	Mr S LODH Mr K SAHA MR P DEBNATH	PP
99)	CrI.A(J)/2/2017	BANKA CH. DEBNATH AND ORS. Vs THE STATE OF TRIPURA	MR A K BANERJEE MR K D SINGHA MR B DAS	PP
100)	CrI.A(J)/4/2017	KARTIK NATH Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
101)	CrI.A(J)/5/2017	MD. RAFIQUE UDDIN Vs STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
102)	CrI.A(J)/6/2017	RAMKR. SUKLADAS @ HARIDAS @ SANNYASHI Vs STATE OF TRIPURA	MR S BHATTACHARJEE	PP
103)	CrI.A(J)/8/2017	MD. SELIM UDDIN Vs STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP

104)	CrI.A(J)/11/2017	DHANANJAY REANG Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A NANDI Mr A ACHARJEE Ms P GHATAK	PP
105)	CrI.A(J)/12/2017	SUKESH DAS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
106)	CrI.A(J)/13/2017	BISHU @ BISHRAI @ BISHURAI DEBBARMA Vs THE STATE OF TRIPURA	MS R PURKAYASTHA Mr D.DATTA CHOWDHURY	PP
107)	CrI.A(J)/14/2017	TAPAS NATTA @ PAPA NATTA Vs STATE OF TRIPURA	Mr P K BISWAS Mr M K BISWAS Mr P MAJUMDER Ms C BHOWMIK	PP
108)	CrI.A(J)/15/2017	PRASENJIT DAS @ PRASAN Vs THE STATE OF TRIPURA	MR A K BANERJEE MR K D SINGHA MR B DAS	PP
109)	CrI.A(J)/28/2017	BUNTI @ AJAY BANIK Vs THE STATE OF TRIPURA	Mr B DEB MR D BAKSHI MR D MAJUMDER MR S RAHAMAN	PP
110)	CrI.A(J)/30/2017	NIRANJAN BISWAS Vs STATE OF TRIPURA	Mr A BHATTACHARJEE Mr RATAN DATTA Mr A ACHARJEE	PP
111)	CrI.A(J)/32/2017	SANJU SUKLA DAS ON BEHALF OF MANORANJAN SUKLA DAS AND ANR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms S CHAKRABORTY ABHIJIT GON CHOUDHURY	PP
112)	CrI.A(J)/35/2017	NISHI RANJAN MAJUMDER Vs THE STATE OF TRIPURA	MR. PINAK CHOUDHURY DIPANKAR SARMA	PP
113)	CrI.A(J)/37/2017	CHANCHAL DEB Vs THE STATE OF TRIPURA	Mr A ACHARJEE MR. RATAN DATTA	PP
114)	CrI.A(J)/38/2017	BIKASH MUNDA Vs THE STATE OF TRIPURA	Mr A ACHARJEE Mr RATAN DATTA	PP
115)	CrI.A(J)/40/2017	SACHINDRA DEBBARMA AND ANR Vs STATE OF TRIPURA	Mr SUBRATA SARKAR ANIRBAN BASAK	PP

116)	CrI.A(J)/41/2017	MATIR ALI Vs THE STATE OF TRIPURA	MR HK BHOWMIK AMIT SAHA	PP
117)	CrI.A(J)/43/2017	RAJ KUMARI JAMATIA Vs STATE OF TRIPURA	Mr RATAN DATTA	PP
118)	CrI.A(J)/45/2017	RAKESH SARKAR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
119)	CrI.A(J)/48/2017	AJIT SHIL Vs THE STATE OF TRIPURA	Mr R K P SINGH	PP
120)	CrI.A(J)/49/2017	DARI KR. JAMATIA AND ORS Vs THE STATE OF TRIPURA	Mr A BHATTACHARJEE Mr S KAR BHOWMIK	PP
121)	CrI.A(J)/61/2017	SANKAR MUNDA Vs STATE OF TRIPURA	Mrs S DEB (GUPTA)	PP
122)	CrI.A(J)/62/2017	JOGENDRA CHAKMA @ JOGEN Vs STATE OF TRIPURA	MR PS ROY	PP
123)	CrI.A(J)/63/2017	BIJAN NATH AND ANR Vs STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
124)	CrI.A(J)/64/2017	DINESH DEB BARMA AND ANR Vs STATE OF TRIPURA	Mr SUBRATA SARKAR Mr A BASAK Mr SAMRAT GHOSH	PP
125)	CrI.A(J)/65/2017	SULTANA BEGAM Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
126)	CrI.A(J)/66/2017	SEBAK NATH AND ORS Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr M K BISWAS MR P MAJUMDER	PP
127)	CrI.A(J)/68/2017	PRANNATH MAJUMDER AND ANR Vs THE STATE OF TRIPURA	MR K N BHATTACHARJEE Mrs S CHAKRABORTY MR KOHINOOR N BHATTACHARYYA MR PRABIR KUMAR DEB	PP
128)	CrI.A(J)/69/2017	MANOHARI TRIPURA Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP

129)	CrI.A(J)/71/2017	JOY KR. REANG Vs THE STATE OF TRIPURA	Mr S BHATTACHARJEE	PP
130)	CrI.A(J)/73/2017	SUCHITRA SAHA Vs THE STATE OF TRIPURA	Mr A BASAK	PP
131)	CrI.A(J)/74/2017	MATILAL DAS AND ANR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr N MAJUMDER Mr A ACHARJEE	PP
132)	CrI.A(J)/75/2017	PARITOSH NATH @ BAPAN Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr N MAJUMDER Mr A ACHARJEE	PP
133)	CrI.A(J)/77/2017	SUBRATA GHOSH Vs THE STATE OF TRIPURA	Mr A C BHOWMIK MR DC ROY MR D SARKAR	PP
134)	CrI.A(J)/78/2017	MOTILAL SEN Vs STATE OF TRIPURA	Mr A K PAL	PP
135)	CrI.A(J)/79/2017	RAI CH. NOATIA Vs THE STATE OF TRIPURA	Mr A K PAL	PP
136)	CrI.A(J)/80/2017	HRIT KAMAL SARKAR Vs THE STATE OF TRIPURA	MR DC ROY Mr A K PAL Mr R NANDI	PP
137)	CrI.A(J)/1/2018	SABITRI DAS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
138)	CrI.A(J)/2/2018	JEFFREY HRANGKHAL Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
139)	CrI.A(J)/3/2018	DULAL DAS Vs THE STATE OF TRIPURA	Mr N MAJUMDER	PP
140)	CrI.A(J)/4/2018	UTIRAI KALOI Vs THE STATE OF TRIPURA	MR BIDYUT MAJUMDER	PP
141)	CrI.A(J)/7/2018	UTTAM DEBBARMA Vs THE STATE OF TRIPURA	Mr SUBRATA SARKAR Mr A BASAK	PP
142)	CrI.A(J)/8/2018	PRANESH DHAR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
143)	CrI.A(J)/9/2018	DILIP DEBBARMA Vs THE STATE OF TRIPURA	Mr RAJU DATTA	PP

144)	CrI.A(J)/12/2018	MANIK RIKMANI Vs STATE OF TRIPURA	D C ROY	PP
145)	CrI.A(J)/13/2018	BAPPA CHAKRABORTY Vs THE STATE OF TRIPURA	Mrs P DHAR	PP
146)	CrI.A(J)/14/2018	SAMBHU URANG @ NAGA Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms S CHAKRABORTY Mr A ACHARJEE	PP
147)	CrI.A(J)/17/2018	BIDYUT KANTI DAS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE SIMITA CHAKRABORTY	PP
148)	CrI.A(J)/18/2018	PARIMAL DAS Vs THE STATE OF TRIPURA	Mr S KAR BHOWMIK MR ANIRBAN BHATTACHARJEE	PP
149)	CrI.A(J)/22/2018	PRADIP NATH Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms S CHAKRABORTY	PP
150)	CrI.A(J)/24/2018	BISWAJIT SINGH Vs THE STATE OF TRIPURA	Mr N MAJUMDER	PP
151)	CrI.A(J)/25/2018	BIR PADA DEBBARMA Vs THE STATE OF TRIPURA	MR S Choudhuri ANUPAM PAUL	PP
152)	CrI.A(J)/26/2018	RAMCHANDRA TRIPURA Vs THE STATE OF TRIPURA	MS R PURKAYASTHA	PP
153)	CrI.A(J)/27/2018	PREM SINGH GOUR Vs THE STATE OF TRIPURA	Mr D C NATH Mr RATAN DATTA Ms S CHAKRABORTY	PP
154)	CrI.A(J)/28/2018	ABDUL MALIK Vs STATE OF TRIPURA	Mr A NANDI	PP
155)	CrI.A(J)/29/2018	SAJAL SARKAR Vs THE STATE OF TRIPURA	Mr RAJU DATTA	PP
156)	CrI.A(J)/30/2018	JOUBANSEN TRIPURA Vs THE STATE OF TRIPURA	Mr S BHATTACHARJEE MS JUTHIKA NAUKAHAM MS ARCHANA REANG	PP

157)	CrI.A(J)/31/2018	HARADHAN SABDAKAR Vs STATE OF TRIPURA	Mr D C NATH Mr RATAN DATTA Mr D DEBBARMA Ms S CHAKRABORTY	PP
158)	CrI.A(J)/32/2018	SURANJOY REANG Vs STATE OF TRIPURA	Mr A NANDI	PP
159)	CrI.A(J)/37/2018	SULTAN MIAH Vs THE STATE OF TRIPURA	MR PS ROY	PP
160)	CrI.A(J)/38/2018	MD. ABDUL KAYESH AND ANR Vs THE STATE OF TRIPURA	Mr RAJU DATTA MR S GHOSH	PP
161)	CrI.A(J)/39/2018	DHAN BAHADUR CHETRI AND ANR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr D DEBBARMA SIMITA CHAKRABORTY	PP
162)	CrI.A(J)/41/2018	MARJINA BIBI Vs THE STATE OF TRIPURA	Mr RAJU DATTA MR. SANTANU GHOSH	PP
163)	CrI.A(J)/42/2018	MOHAN TRIPURA Vs THE STATE OF TRIPURA	MR BIDYUT MAJUMDER	PP
164)	CrI.A(J)/44/2018	DILIP DAS Vs THE STATE OF TRIPURA	Mr P SAHA MR R SINHA	PP
165)	CrI.A(J)/45/2018	ABHIJIT DATTA @ NINKA Vs THE STATE OF TRIPURA	Mr RAJU DATTA MR. SANTANU GHOSH	PP
166)	CrI.A(J)/46/2018	MD. ABDUL MUKIB Vs THE STATE OF TRIPURA	Mrs P DHAR	PP
167)	CrI.A(J)/48/2018	SUJIT DATTA Vs THE STATE OF TRIPURA	Mr RATAN DATTA MR K PAUL SIMITA CHAKRABORTY	PP
168)	CrI.A(J)/49/2018	ATIKUL ISLAM @ MANIR HOSSAIN Vs THE STATE OF TRIPURA	Mr RAJU DATTA	PP
169)	CrI.A(J)/50/2018	MAMIN MIAH Vs STATE OF TRIPURA	Mr S ROY Mr S SARKAR Mr S B DEB MS NC SAHA PARTHA SAHA	PP

170) CrI.A(J)/51/2018 RATHINDRA
NAMASUDRA ON
BEHALF OF CONVICT
PERSON RIPAN
NAMASUDRA
Vs
THE STATE OF TRIPURA

MR A BHOWMIK PP

By order

Sd/-

(A. Debbarma)
Registrar Judicial

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary, Tripura High Court Bar Association, Agartala;
5. The Secretary, Tripura Bar Association, Agartala; and
6. All Concerned.

[Signature]
Registrar Judicial